

ITEM NO.115
(MM)

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1189/2015

STATE OF U.P. & ORS.

Appellant(s)

VERSUS

URMILA KOHLI (DEAD) THROUGH LRS.

Respondent(s)

IA No. 23551/2020 - EARLY HEARING APPLICATION

IA No. 123307/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 24-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH
HON'BLE MR. JUSTICE SANDEEP MEHTA

For Appellant(s) :

Ms. Aishwarya Bhati, A.S.G.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ruchir Ranjan Rai, Adv.
Mr. Ashiwan Mishra, Adv.
Ms. Vaidruti Misra, Adv.
Ms. Aditi Mishra, Adv.
Mr. Subham Bahuguna, Adv.
Mr. Eshan Kumar Saxena, Adv.
Mr. Parth Johri, Adv.
Ms. Vidushi Pandey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) :

Mr. Ritesh Khatri, AOR

UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel for the
appellants, list the appeal on 13th August, 2025.

It is made clear that no further adjournment
will be granted to the appellants.

(SONIA BHASIN)
ASSISTANT REGISTRAR-CUM-PS

(RANJANA SHAILEY)
ASSISTANT REGISTRAR